

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2143
ANSWERED ON:05.12.2014
PLAY SCHOOLS
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether play schools in the country including those in Delhi are reportedly running without permission particularly in single room/basements compromising on the safety of the children;
- (b) if so, the details thereof;
- (c) whether the Government has set up/proposes to set up a regulatory body for regulating the operation/functioning of the said schools; and
- (d) if so, the details thereof along with the action taken in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (d): Play schools come under the purview of States/UTs. Since education is in the Concurrent List and implementation is with States/UTs, no details on play schools in the country are available with Government of India.

In consonance with the National ECCE Policy, Quality Standards Framework for Early Childhood Care and Education (ECCE) has been formulated and circulated to all the States/UTs. The quality standards inter alia relate to pupil, teacher interaction, learning expansion, health, nutrition safe building, infrastructure and protective environment.